

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 10697 of 2020

(Arising out of OIA-MUN-CUSTOM-000-APP-310-312-19-20 dated- 20/04/2020 passed by -
Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-
AHMEDABAD)

V ARJOON

.....Appellant

9, Hafizain Building, 3rd Floor, 129/131, Kazi Syed Street, Masjid
Mumbai
Mumbai, Maharashtra

VERSUS

C.C.-Mundra

.....Respondent

Office Of The Principal Commissionerate Of Customs, Port User Buld. Custom House Mundra,
Mundra, Kutch, Gujarat- 370421

APPEARANCE:

Shri Paritosh Gupta, Advocate for the Appellant

Shri Vinod Lukose, Superintendent (AR)for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 02.05.2022

DATE OF DECISION: 07.07.2022

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10559 of 2020.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Geeta